

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2014 & IA NOS. 316, 392 & 394 OF 2014 & IA NO. 287
OF 2015**

APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015

APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017

APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017 AND

APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017

Dated : 16th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

**APPEAL NO. 201 OF 2014 & IA NOS. 316, 392 & 394 OF 2014 & IA NO. 287
OF 2015**

Adani Electricity Mumbai Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tushar Srivastava
Mr. Ambuj Dixit
Mr. Shariq Ahmed
Mr. Lakshyajit Singh Bagdwal
Mr. Soumya Singh
Mr. Karan Govel

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Shri Venkatesh for R-1

Mr. Amit Kapur
Mr. Kunal Kaul
Mr. Abhishek Ashok Munot for R-2

APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015

Adani Electricity Mumbai Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tushar Srivastava
Mr. Ambuj Dixit
Mr. Shariq Ahmed
Mr. Lakshyajit Singh Bagdwal
Mr. Soumya Singh
Mr. Karan Govel

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Shri Venkatesh for R-1

Mr. Amit Kapur for R-2

APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017

Adani Electricity Mumbai Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tushar Srivastava
Mr. Ambuj Dixit
Mr. Shariq Ahmed
Mr. Lakshyajit Singh Bagdwal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Amit Kapur
Mr. Kunal Kaul
Mr. Abhishek Ashok Munot for R-2

Mr. Ashok Sandilya
Mr. Nishant Talwar
Ms. Shikha Pandey
Mr. Avijeet Lala
Mr. Stephanie Sonawane
Ms. Soumya Prakash for **Impleader**

APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017

Tata Power Company Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Kunal Kaul
Mr. Abhishek Ashok Munot

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Shri Venkatesh for R-1

Mr. Hemant Singh
Mr. Tushar Srivastava
Mr. Nishant Kumar
Mr. Ambuj Dixit
Mr. Shariq Ahmed
Mr. Lakshyajit Singh Bagdwal for R-3

Mr. Nishant Talwar
Ms. Shikha Pandey
Mr. Avijeet Lala
Mr. Stephanie Sonawane
Ms. Soumya Prakash for **Impleader**

APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017

MIDC Marol Industries Association **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri
Mr. Avijit Lala
Mr. Anand Kumar Shrivastava
Ms. Shreya Mukerjee
Ms. Shikha Pandey
Mr. Tushar Srivastava
Mr. Shivam Sinha

Counsel for the Respondent(s) : Mr. Hemant Singh
Mr. Tshar Srivastava
Mr. Nishant Kumar
Mr. Ambuj Dixit
Mr. Shariq Ahmed
Mr. Lakshyajit Singh Bagdwal for R-2

ORDER

List these matters for further hearing on **23.10.2019 at 2.30 p.m.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj